

## Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

S l. N o.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of Filing under clause (ca) of sub-regulation (2) of regulation 13	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors	2	5,10,83,52,698.48/-	2	5,10,83,52,698.48/-				1	
2	Unsecured financial creditors belonging to any class of creditors	1	1,68,35,04,148.00/-	1	1,68,35,04,148.00/-				2	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)									
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)									
5	Operational creditors (Workmen)									
6	Operational creditors (Employees)									
7	Operational creditors (Government Dues)									
8	Operational creditors (other than Workmen and Employees and Government Dues)	3	21,26,673.75/-	1	14,84,871.00/-			6,41,802.75/-	3	
9	Other creditors, if any, (other than financial creditors and operational creditors)									
<b>Total</b>		<b>6</b>	<b>6,79,39,83,520.23/-</b>		<b>6,79,33,41,717.48/-</b>			<b>6,41,802.75/-</b>		

**Annexure-1**

Name of the corporate debtor: Nufuture Digital (India) Limited;  
 Date of commencement of CIRP: 3<sup>rd</sup> October 2024;  
 Revised List of creditors as on: 26<sup>th</sup> November 2024

**List of secured financial creditors belonging to any class of creditors**

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered By guarantee	Whether related party?	% of voting share in CoC					
1.	Axis Trustee Services Limited*	17.10.2024	4,61,79,79,095.04/-	4,61,79,79,095.04/-	Secured			No	67.99%					
2.	Axis Trustee Services Limited*	17.10.2024	49,03,73,603.44/-	49,03,73,603.44/-	Secured			No	7.22%					

\*The Claim of Axis Trustee Services Limited has been admitted basis the documents and records provided by them, since the documents, records and books of accounts of the Corporate Debtor has not been handed over to the IRP yet. There has been no co-operation from the suspended board and appropriate steps are being taken.